

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 286 of 2017

Dated: 20th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)
Vs.
Chhattisgarh State Electricity Regulatory Commission Respondent(s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudary

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Umesh Prasad
Mr. Mohit Rai for R-1

ORDER

Learned counsel for the respondent seeks four weeks time to file written submissions. He may file the same on or before 19.12.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

Learned counsel for the appellant states that public notice was published on 18.10.2017 and affidavit to that effect will be filed on or before 04.12.2017.

List the matter on **18.01.2018**.

**(S.D. Dubey)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**